



# भारत का राजपत्र The Gazette of India

असाधारण

EXTRAORDINARY

भाग II—खण्ड 3—उप-खण्ड (i)

PART II—Section 3—Sub-section (i)

प्राधिकार से प्रकाशित

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NEW DELHI, WEDNESDAY, MAY 15, 2013/VAISAKHA 25, 1935

## SUPREME COURT OF INDIA

## NOTIFICATION

New Delhi, the 8th May, 2013

**G.S.R. 306(E).**—In exercise of the powers conferred by clause (2) of Article 146 of the Constitution read with Rule 3 of the Supreme Court Officers and Servants (Conditions of Service and Conduct) Rules, 1961, the Chief Justice of India hereby makes the following amendments to the said Rules:—

1. The following be substituted in Column No. 4 and 5 – Method of Recruitment and Experience against the post of Court Master (Shorthand) – Category No. 27 and in Column No. 4 – Method of Recruitment against the post of Senior Personal Assistant – Category No. 37:—

Column Nos. 4 and 5 of Category No. 27

Method of Recruitment	Experience
4	5
By Direct Recruitment OR	Minimum 5 years regular service in the cadre of Private Secretary/Senior PA/PA/Senior Stenographer in Government/Public Sector Undertakings/Statutory Bodies.
By Promotion from amongst Senior Personal Assistants/PS to Additional Registrar/PS to Registrar subject to qualifying in Limited Departmental Examination	Minimum 5 years regular service or 5 years collective regular service in the cadres of Senior Personal Assistant/PS to Additional Registrar/PS to Registrar.

Column No. 4 of Category No. 37

By Direct Recruitment

OR

By Limited Departmental Examination

[No. F. 34/2013-SCA(I)]

By Order,

RAVINDRA MAITHANI, Registrar

  
**भारत का राजपत्र**  
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NEW DELHI, SATURDAY, OCTOBER 5, 2013/ASVINA 13, 1935

SUPREME COURT OF INDIA

NOTIFICATION

New Delhi, the 1st October, 2013

**G.S.R. 671(E).**—In exercise of the powers conferred by clause (2) of Article 146 of the Constitution read with Rule 3 of the Supreme Court Officers and Servants (Conditions of Service and Conduct) Rules, 1961, the Chief Justice of India hereby make the following amendments to the said Rules :—

1. The following be substituted in Column No. 4—Method of Recruitment against the post of Personal Assistant—Category No. 44 :—

**Column No. 4 of Category No. 44**

By Direct Recruitment

OR

By Limited Departmental Examination

[ No. F. 34/2013-SCA(1) ]

By Order,

M.K. HANJURA, Registrar (Admn.)

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